

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
CA(CAA)- 46/ND/2023

IN THE MATTER OF:

M/s. Trenchless Engineering and Sales Pvt. Ltd. and
M/s. Trenchless Engineering and Services Pvt. Ltd. ...APPLICANT

Section

U/s 230-232

Order delivered on 22.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant	:
For the RD	:
For the OL	:
For the Income Tax Department	:

ORDER

None appeared at the time of hearing of the matter. In the interest of justice, list the matter on **15.06.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd-/
(Bachu Venkat Balaram Das)
Member (J)